

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 23rd APRIL, 2024, 10:30 A.M.

**IA (IBC)/80/GB/2024
In CP (IB)/21/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Indian Bank Vs M/s Guwahati Construction Pvt. Ltd.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. P. Gaggar, Liquidator in person

For Respondent (s) :

ORDER

IA (IBC)/80/GB/2024

Ld. Liquidator, Mr. P. Gaggar appears in person. The 5th Progress Report dated 12.04.2024 for the quarter ended 31.03.2024 discussed and taken on file, subject to just exceptions. Accordingly, this Application is allowed and **disposed of**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)